

NATIONAL COMPANY LAW TRIBUNAL KOCHI BENCH

ATTENDANCE CUM ORDER SHEET OF THE HEARING HELD AT

10.30 PM ON 21st Jan 2021

PRESENT:

Shri. Ashok Kumar Borah, Member (Judicial)

APPLICATION NUMBER	:	
PETITION NUMBER	:	CP/127/KOB/2019
SECTION	:	241-242
NAME OF THE PETITIONER(S)	:	AJITH NAGAPPAN NAIR RADHAMONY & ANOTHER
NAME OF RESPONDENTS	:	AMRUTHAMGAMAYA NATURE CARE AND LEISURE PVT.LTD. & 4 OTHERS

Counsel for the petitioner(s):

Name of Counsel	Designation	Phone No.	Email	Signature

Counsel for the Respondent(s):

Name of Counsel	Designation	Phone No.	Email	Signature

Office Notes**Video Conference****21st Jan 2021****ORDER****CP/127/KOB/2019**

Learned counsel for the Petitioners Shri Bijoy P. Pulipra appeared through VC. Learned counsel for R1 to R3 Ms Aanchal Nichani, learned counsel for R4 Shri Gokul RI and learned counsel for R5 Shri Zibi Jose also appeared through VC. Arguments of Shri Bijoy P. Pulipra **heard in part**. List on 12.02.2021 at 2.30 pm for further hearing **as part heard**. Before that date the learned counsel of the related parties may file their Argument brief written statement (within five to six pages).

Sd/-

Ashok Kumar Borah
Member (Judicial)

A.H.
22/1

Argument note not filed
AS
11/2/21